

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CPNo.324/241/HDB/2017
NAME OF THE COMPANY	Saberis Opticals Pvt Ltd
NAME OF THE PETITIONER(S)	Mr.Mir Iftekar Ali
NAME OF THE RESPONDENT(S)	Saberis Opticals Pvt Ltd
UNDER SECTION	242/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate Counsel for petitioner	vr22@langaassociates.com 9542239039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.V.Venkata Rami Reddy, learned counsel for the Petitioner and he is directed to serve personal notices to all the Respondents and file proof on the next date of hearing.

Post the case on 16.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)